	/=	iling under clause (a) of sub-regulation	,	the IBBL (Insolvency	Perclution Process	for Corporate Porco	ns) Regulations 20	16	
(Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016										
SI. No.	Category of Creditor	Summary of Claims Received		Summary of Claims Admitted			Amount of	Amount of Claim	Amount of Claims	Details in Annexur
		No. of Claims	Amount	No. of Claims	Amount	% Share in Total Amount of Claims Admitted	Contingent Claims	Not Admitted	under Verification	(Only PDF)
1	Secured financial creditors belonging to any class of creditors					0.00				NA
2	Unsecured financial creditors belonging to any class of creditors	1206	8822467608	1111	612882343	11.98	0	8203424588	6160677	Annexure 2
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)					0.00				NA
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	1	165392081	1	161022119	3.15	0	4369962	0	Annexure 4
5	Operational creditors (Workmen)					0.00				NA
6	Operational creditors (Employees)	1	1237879	1	288000	0.01	0	949879	0	<u>Annexure 6</u>
7	Operational creditors (Government Dues)	4	4554471069	4	4315747233	84.33	0	0	238723836	Annexure 7
8	Operational creditors (other than Workmen and Employees and Government Dues)	14	426429643	9	27997439	0.55	0	48192859	350239345	<u>Annexure 8</u>
9	Other creditors, if any, (other than financial creditors and operational creditors)					0.00				NA
	Total	1226	13969998280	1126	5117937134	100.00	0	8256937288	595123858	